GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1745 TO BE ANSWERED ON 21.12.2022

CRITERIA FOR IDENTIFYING THE BENEFICIARIES UNDER PMMVY

1745. SHRI TIRUCHI SIVA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the criteria for identifying the beneficiaries under the Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) the details of the number of beneficiaries who have been identified by Government;
- (c) the details of funds spent under the scheme, State/UT-wise including Tamil Nadu;
- (d) the details of provisions made to monitor the implementation of the said scheme at the district level; and
- (e) whether Government has set a timeline to ensure the benefits of the scheme reach the targeted beneficiaries and if so, the details thereof?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) The Mission Shakti Scheme Guidelines of which Pradhan Mantri Matru Vandana Yojana (PMMVY) is a component, provides that maternity benefits to be provided to beneficiaries belonging to socially and economically disadvantaged section of the society. The Mission Shakti Scheme Guidelines are applicable from 01.04.2022.

(b) & (c) Till 21.11.2022, more than 3.11 crore beneficiaries have been enrolled and more than 2.77 crore beneficiaries have been paid more than Rs. 12,150 crores as maternity benefit under PMMVY. During the current financial year, more than 38.29 lakh beneficiaries have been enrolled under PMMVY from 01.04.2022 till 21.11.2022. The State/UT-wise details of funds, including the State of Tamil Nadu, are annexed.

(d) The Mission Shakti Scheme Guidelines provides for establishment of District level Monitoring Committee under the Chairpersonship of District Magistrate (DM)/District Collector (DC) for monitoring the implementation of the scheme at district level. These guidelines also envisage web-based reporting system for real time monitoring of implementation of the scheme.

(e) The Mission Shakti Guidelines provide payment of maternity benefits in the account of eligible beneficiaries preferably within 30 days of registration and submission of claim along with complete details of fulfillment of conditionalities under the scheme.

Annexure

Statement referred to in reply to part (c) of the Rajya Sabha Unstarred Question Number 1745 for answer on 21.12.2022 raised by Shri Tiruchi Siva regarding "Criteria for identifying the beneficiaries under PMMVY"

<u>Statement showing State/UT-wise, including the State of Tamil Nadu, details of number of beneficiaries enrolled, number of beneficiaries paid and maternity benefits paid to eligible beneficiaries under PMMVY since inception of the scheme and till 21.11.2022</u>

Sl.	Name of the State/UT	Number of	Number of	Maternity Benefit
No.		Beneficiaries	Beneficiaries	Disbursed*
		Enrolled	Paid	(Rupees in Crore)
1.	Andaman & Nicobar Islands	7,631	7,363	3.44
2.	Andhra Pradesh	14,89,780	12,69,964	576.79
3.	Arunachal Pradesh	29,050	25,173	11.11
	Assam	9,85,373	9,44,937	430.20
5.	Bihar	32,15,186	28,40,536	1,258.66
6.	Chandigarh	31,117	29,964	12.84
7.	Chhattisgarh	7,34,843	6,77,581	280.28
	The Dadra & Nagar Haveli and Daman & Diu	18,455	17,786	7.36
9.	Goa	24,714	20,605	9.06
10.	Gujarat	11,20,067	9,83,613	420.32
11.	Haryana	7,31,828	6,65,987	297.79
12.	Himachal Pradesh	2,45,462	2,29,767	105.20
13.	Jammu & Kashmir	3,10,807	2,93,129	129.63
14.	Jharkhand	7,99,128	6,86,818	293.61
15.	Karnataka	19,53,622	17,80,063	797.26
16.	Kerala	9,03,960	8,61,229	379.17
17.	Ladakh*	5,004	4,250	1.93
	Lakshadweep	1,537	1,387	0.48
19.	Madhya Pradesh	32,00,067	29,99,651	1,343.26
20.	Maharashtra	32,25,799	27,22,356	1,224.26
21.	Manipur	61,465	54,721	26.00
22.	Meghalaya	46,074	44,183	19.13
23.	Mizoram	35,455	33,621	15.48
24.	Nagaland	33,557	28,122	13.59
25.	NCT Of Delhi	3,83,753	3,43,586	150.82
26.	Odisha	7	5	-
27.	Puducherry	31,271	30,104	13.82
	Punjab	5,39,576	4,30,285	190.93
	Rajasthan	19,46,812		
	Sikkim	14,297	11,854	5.18
	Tamil Nadu	15,20,028	11,91,821	428.27
	Telangana	3	0	-
-	Tripura	1,03,197	91,642	37.81
34.	Uttar Pradesh	55,05,537	50,02,738	2188.36
35.	Uttarakhand	2,78,927	2,27,350	103.54
36.	West Bengal	16,52,359	13,53,717	607.88
	Total	3,11,85,748	2,77,42,496	12,150.32

*This included both Centre and State share